

recognition of 32 Unions concerned on the terms and conditions applicable to them at the time of withdrawal of their recognition. In the case of all these unions except one, recognition has been restored. In the case of the union referred to above, the matter is under consideration of the local authorities.

(b) A list of 31 trade Unions is laid on the table of the House. [See Appendix I, annexure No. 17].

Charges of Corruption Against Officers

172. { Shri Tangamani:
Shri S. M. Banerjee:
Shri D. C. Sharma:

Will the Minister of Home Affairs be pleased to state:

(a) whether some senior Central Government officials have been placed on suspension during 1961 on the charge of corruption;

(b) if so, the number of such officers;

(c) the departments in which they were and are working, with their designations; and

(d) whether the Special Police Establishment has investigated into the various charges levelled against these officers?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): (a) to (d). The information is being collected and as soon as it is complete a statement will be laid on the Table of the House.

Setting up of Fourth Steel Plant

*173. { Shrimati Ila Palchoudhuri:
Shri Ram Krishan Gupta:
Shri Vidya Charan Shukla:
Shri Sarju Pandey:
Shri Harish Chandra Mathur:
Shri Shree Narayan Das:
Shri Radha Raman:
Shri P. C. Borooah:
Pandit D. N. Tiwari:
Shri Kodliyan:
Shri N. R. Munkswamy:
Shri D. C. Sharma:

Will the Minister of Steel, Mines and Fuel be pleased to refer to the

reply given to Starred Question No. 254 on the 9th August, 1961 and state:

(a) whether any concrete offer has since been received from the U.S.A. in connection with the setting up of the fourth steel plant at Bokaro;

(b) if so, the details of the offer;

(c) the Government of India's reaction thereto; and

(d) the work so far carried out at the site for the setting up of the fourth steel plant?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) No, Sir.

(b) and (c). Do not arise.

(d) The progress of work carried out since the time the House was informed of the position in answer to Starred Question No. 479 answered on the 14th August, 1961 is as under:

Land acquisition is in progress. Contour lines for an area of 72 acres have been drawn. The contract for the construction of 58 temporary quarters, one for dining hall and one office has been finalised. Tenders for the construction of four roomed guest house are under scrutiny. Contract for the construction of Aerodrome has been awarded.

Estimates for enabling works, construction equipment, workshop machinery, water supply (preliminary estimates) 1000 permanent houses, primary school and shopping centre have been prepared. Tenders for external sanitation and water supply have been issued.

World Bank's Aid for Third Five Year Plan

*174. { Sardar Iqbal Singh:
Shrimati Ila Palchoudhuri:
Shri Ram Krishan Gupta:

Will the Minister of Finance be pleased to refer to the reply given to